

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 147 OF 2016 &
IA NO. 316 OF 2016**

Dated: 10th April, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of:

Mahanagar Gas Ltd. Appellant(s)
Versus
Petroleum & Natural Gas Regulatory Board & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Gourab Banerji, Sr. Adv
Mr. Saurav Agrawal
Mr. Trinath Tadakamalla
Mr. Ishaan Chhaya
Ms. Rashi Goswami
Ms. Manisha Singh

Counsel for the Respondent(s) : Ms. Sonali Malhotra
Mr. Advait Ghosh for R-1

Ms. Iti Agarwal
Mr. Ravi Prakash
Ms. Rimali Batra for R-2

Mr. J.P. Cama, Sr. Adv
Mr. Sunil Kumar Jain
Ms. Punya Garg
Mr. Manan Prasad for R-3

ORDER

We have heard learned counsel for the appellant for some time.

List the matter for further hearing on **12.04.2019**.

(B. N. Talukdar)
Technical Member (P&NG)
ts/pk

(Justice Manjula Chellur)
Chairperson